

No. HHC/Judl./ ROSTER/96-  
Dated, Shimla, the 19<sup>th</sup> May, 2014

OFFICE ORDER

Hon'ble the Acting Chief Justice has been pleased to order that in continuation with the Roster of Boards dated 5<sup>th</sup> May, 2014, after the Division Bench(es) is over, Hon'ble Judges will sit in Single Bench(es).

**By Order of Hon'ble the Acting Chief Justice**

Registrar (Judicial)

Endst. No. HHC/Judl./ROSTER/96- Date d, Shimla the 19<sup>th</sup> May, 2014

Copy forwarded to:  $\frac{112867095}{19-5-2014}$

1. The Deputy Registrar-cum- Special Private Secretary to Hon'ble the Acting Chief Justice;
2. Private Secretaries/ P.As to the Registrar General, Registrar (Administration), Registrar Rules, Registrar (Judicial) and Registrar (Vigilance);
3. All the Additional Registrars;
4. All the Deputy Registrars/ Assistant Registrars/ Secretaries/ Court Masters/ Private Secretaries;
5. All the Section Officers/ Superintendent Grade-II/ Dealing Assistants of the Judicial Branch;
6. The Cause List Assistant (with five spare copies);
7. Private Secretary to the learned Advocate General, Himachal Pradesh;
8. The President, High Court Bar Association;
9. The Technical Director, NIC, High Court of Himachal Pradesh for necessary action; and
10. Notice Board of the High Court of Himachal Pradesh.

  
Additional Registrar (Judicial)